## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/84/2016 PETITION NUMBER : K. B. Vijay NAME OF THE PETITIONER(S) : Exertion Technology Private Limited & 6 others NAME OF THE RESPONDENT(S) : 111, 397/398 & 403 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM DR KSRAVICHON ROW Athiban Vijay Council fet Postitions M. E. PREETHA. for R. Sankavia navigyoman

## **ORDER**

Mr. Athiban Vijay, Counsel for Petitioner present. Ms. S. Manjuladevi, Counsel for R3, R4 and R5 present. Mr. T.V.P. Saivihari, Counsel for R6 and R7 present. Ms. M.K. Preethi, Proposed Respondent in CA 1/2014 present. Counsel for Petitioner submitted that his Senior Counsel is held up at High Court of Madras and not able to reach before this bench. Hence, he prayed for some time. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)